

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (c). No, Sir. Raghunathgunge Telephone Exchange is not serving Jangipur which has also its telephone system. These two exchanges are treated as separate local exchanges and have separate local areas although they fall in same Municipal area as they are separated geographically by the river Bhagirath. While there is no change for local calls within each exchange, calls from Jangipur exchange to Raghunathgunge and *vice versa* and all trunk calls from the two stations to other places are treated as trunk calls and charged accordingly.

(d) The question of combining the two exchange areas into a single local area will be re-examined.

Extra Departmental Employees in P & T Department

606. SHRI VAYALAR RAVI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 2281 dated 30th June, 1977 and state:

(a) whether Government has since reviewed the wage structure of the Extra Departmental Workers in the Posts and Telegraphs Department; and

(b) if so, the details of decisions taken and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) and (b). The wage structure of the extra Departmental Agents is still under review.

Demand for opening P.C.O. at Kotla, Himachal Pradesh

607. SHRI DURGA CHAND: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal/demand with Government for opening of a P.C.O. at Kotla in Himachal Pradesh;

(b) whether the Himachal Pradesh Government has made the payment to the Telephone Department for that purpose; and

(c) if so, whether P.C.O. has been provided there and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) Yes, Sir.

(c) The PCO has not yet been provided. The P&T line proposed originally for the P.C.O. could not be approved for construction because of parallelism with an Electric Power line and a different line is called for. As a result, revised rental has been quoted to the Himachal Pradesh Government, whose acceptance is awaited.

Expansion Programme of Bhilai Steel Plant

608. SHRI PARMANAND GOVINDJIWALA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that expansion programme of Bhilai Steel Plant has not been completed by the due date; and

(b) if so, what was the date of the completion of the expansion programme?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES.

(SHRI KARIA MUNDA): (a) and (b). The original schedule based on Indo-Soviet Protocol signed in April, 1972 for completion of Bhilai expansion to 4. M.T. stage was December, 1976. A critical review made in May, 1974 of the various activities of design, construction etc. had indicated that the commissioning was likely by 1979. Subsequently in February, 1975, having regard to all relevant factors such as resource availability, progress of work, projected deliveries of equipment and other inputs from various sources and collection of design data from suppliers etc., the schedule was revised to December, 1981.

Number of Employees of Orissa in Rourkela Steel Plant

609. SHRI PADMACHARAN SAMANTA SINHERA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of employees working in Rourkela Steel Plant class-wise and how many of them belong to Orissa State;

(b) whether the number of employees belonging to Orissa is less than the required quota; and

(c) if so, how and when Government propose to make that up?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). The total number of regular employees working in Rourkela Steel Plant as on the 31st October, 1977 and corresponding to various groups in Government is as follows:

| | |
|---------|-------|
| Group A | 2,406 |
| Group B | 120 |
| Group C | 23458 |
| Group D | 10766 |
| Total: | 36750 |

Statistics of employment by place of birth or residence are not maintained.

(c) Does not arise.

Construction of Building of Post Office at Ratnagiri

60. SHRI BAPUSAHEB PARULEKAR: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to unstarred question No. 3966 (c) dated the 14th July, 1977 and state:

(a) whether any tender for the construction of the building of Post Office at Ratnagiri has been accepted; and

(b) if so, when the construction will commence?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) The work has commenced recently.

Rule Re: use of Stabilizing and Emulsifying Agents in Flavours

611. SHRIMATI PARVATI DEVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the reaction of the Users to the draft Rules regarding the use of stabilising and emulsifying agents in Flavours circulated for comments vide Ministry of Health and Family Welfare (Department of Health) Notification dated the 22nd April, 1976, G.S.R. No. 299(E);

(b) whether Rule 61A and 61B, as proposed to be inserted, have been finalised and published in the Gazette of India; and

(c) if so, when and whether the Minister would lay a copy thereof on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). The objections and suggestions received